

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 2934
TO BE ANSWERED ON 17.03.2023

CONSTRUCTION OF ANGANWADI KENDRAS

†2934. SHRI DINESH LAL YADAV
NIRAHUA:
SHRI NIHAL CHAND:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a. whether the Union Government has given approval to open more Anganwadi Kendras, if so, the details thereof during the last two years, State/UT-wise;
- b. the number of the Anganwadi Kendras across the country which do not have their own building as on date, State/UT-wise;
- c. the steps being taken by the Union Government to provide building of their own to each Anganwadi Kendra;
- d. whether the Union Government is contemplating the construction of Anganwadi Kendras in cities on the lines or rural areas across the country; and
- e. if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) There is no proposal under Consideration for opening of new Anganwadi Centres. Presently, there are 7074 projects and 14 lakh approved Anganwadi Centres.

(b) The statement containing the number of operational Anganwadi Centres functioning in Government owned buildings, community buildings and rented premises is placed at **Annexure**.

(c) to (e) A total of 50,000 AWCs (@10,000 AWCs per year) to be constructed under convergence with MGNREGS for a five year period ending FY 2025-26. As part of sustained engagement with States/ UTs for effective implementation of the Anganwadi Services on the ground, review meetings to address the gaps and improving infrastructure are taken on a regular basis. Keeping in view the escalation of rates of construction materials and wages (skilled/ semi skilled, unskilled), the cost of construction of AWC buildings under convergence with MGNREGA has been revised to Rs.12.00 lakh per AWC of out of Rs.8.00 lakh would be provided under MGNREGS, Rs.2.00 lakh under 15th Finance Commission funds (any other untied funds) and Rs.2.00 lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Annexure to Lok Sabha Unstarred Question No. 2934 for answer on 17.03.2023

Sl. No.	State/UT	No. of operational AWCs	No. of AWCs for which data is available	Govt. Building	Community	Rented
1	Andhra Pradesh	55607	55607	21218	10429	23960
2	Arunachal Pradesh*	6225	6225	5801	0	424
3	Assam	61715	61715	41763	9648	10304
4	Bihar	112094	111468	26097	11672	73699
5	Chhattisgarh	51586	51586	39182	3677	8727
6	Goa	1262	1262	129	388	745
7	Gujarat	53029	53027	43161	2943	6923
8	Haryana	25962	25962	9776	10287	5899
9	Himachal Pradesh	18925	18925	2125	7211	9589
10	Jharkhand	38432	38430	22850	3355	12225
11	Karnataka	65911	65911	45258	8721	11932
12	Kerala	33115	33115	23991	1741	7383
13	Madhya Pradesh	97135	97135	43842	27722	25571
14	Maharashtra*	109832	109832	57760	21274	30798
15	Manipur	11510	11510	4464	961	6085
16	Meghalaya	5896	5896	3425	1990	481
17	Mizoram	2244	2244	2244	0	0
18	Nagaland*	3980	3980	3085	125	770
19	Odisha	73172	73172	47985	20330	4857
20	Punjab	27304	27304	2098	22280	2926
21	Rajasthan*	61625	61625	25810	25262	10553
22	Sikkim	1308	1308	982	50	276
23	Tamil Nadu	54439	54439	33453	13758	7228

24	Telangana	35580	35580	11181	11973	12426
25	Tripura	9911	9911	9273	348	290
26	Uttar Pradesh*	189309	188982	41247	132805	14930
27	Uttarakhand*	20048	20048	3784	8776	7488
28	West Bengal	119481	119481	59684	39046	20751
29	A & N Islands	719	719	128	398	193
30	Chandigarh	450	450	157	57	236
31	Dadra & N Haveli & Daman and Diu	405	405	275	6	124
32	Delhi	10755	10755	38	20	10697
33	Jammu & Kashmir	28078	28078	830	0	27248
34	Ladakh*	1140	1140	162	201	777
35	Lakshadweep*	71	71	71	0	0
36	Puducherry	855	855	328	86	441
TOTAL ==>>		1389110	1388153	633657	397540	356956

* Data has been taken for June 2021 as APIP data is not available.